

Shri Anil K. Chanda: So far as Punjab is concerned we have now under scrutiny the proposal of the Amritsar Municipality.

Mr. Speaker: It is a general question and general questions may be asked. If a question relating to Madhya Pradesh or other States is to be asked, he may put a question separately. That is the best method. Otherwise, I will have to exhaust all the fourteen States and if we take the Territories also, that will come to a large number.

Shri Palanjandy: May I know how many slums have been cleared so far and how many houses have been built under this scheme?

Shri Anil K. Chanda: Up till now 147 schemes have been sanctioned totalling an expenditure of nearly Rs. 12½ crores, and it is expected that 40,000 units would be constructed.

Shri Nanjappa: Under the existing scheme for slum clearance, may I know how many States have fully utilised the amounts set apart, and others to what extent? May I also know the reason why they have not fully utilised the amounts?

Mr. Speaker: Matters of such details.....

Shri Anil K. Chanda: I would request the hon. Member to table a separate question.

श्री रामसिंह भाई वर्मा : क्या श्रीमान् को यह ज्ञात है कि जहाँ पर यह स्कीम शुरू की गई है वहाँ पर जो सहायता और सहु-लियत इंडस्ट्रियल वर्क्स को दी जाती है वह उन से कम आमदनी वालों को नहीं दी जाती ?

Shri Anil K. Chanda: The question is not with regard to subsidised industrial tenements scheme, this is with regard to slum clearance.

Shri Basumatari: May I know whether under this scheme any recommendation has been received from

the State Government of Assam; if so, what towns have been included there?

Shri Anil K. Chanda: A separate question may be tabled.

Shri Sonavane: May I know whether in Bombay City the Bombay Corporation has taken up any schemes so far sanctioned, if so, whether the progress in the execution of those schemes is satisfactory?

Shri Anil K. Chanda: Only recently a very big scheme costing over Rs. 2 crores has been sanctioned for the Bombay City, and the Bombay Municipal Corporation will also participate in this scheme.

Shri Jadhav: May I know whether all the municipal boroughs will be covered by this scheme?

Shri Anil K. Chanda: Which scheme?

Shri Jadhav: Municipal boroughs all over India.

Mr. Speaker: The question is about slum clearance and whether any central assistance will be given.

Shri Anil K. Chanda: As I said, it is for the State Government concerned to put up a proposal if slum clearance in any city outside the six major cities already indicated is involved. If it is sanctioned by the Central Government, central assistance will be available.

Heavy Machine Building Plant

- †
- *488. {
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri R. C. Majhi:
 Shri Ram Krishan Gupta:
 Shri Morarka:
 Shri Jhulan Sinha:
 Shri Madhusudan Rao:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 137 on the 19th November, 1959 and state:

(a) whether adequate organisation has since been set up by the Heavy Engineering Corporation to carry out the site work, civil engineering works

and erection of the Heavy Machine Building Plant;

(b) whether any phased programme of construction has been finalised; and

(c) the amount spent so far on the project?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The programme for different products is being finalised and the contracts for the supply of machinery and equipment are being entered into: I may also add that the detailed project report for both the stages has been approved by Government and contracts for the working drawing of plant and equipment have also been entered into.

(c) Rs. 49 lakhs approximately.

Shri S. C. Samanta: May I know whether subsidiary contracts also have been given?

Shri Manubhai Shah: Yes, as far as equipment and plants are concerned about half a dozen subsidiary contracts have been given. Also, contracts for construction of local places like hostels for experts and others also have been given.

Shri S. C. Samanta: May I know whether sufficient money has been allocated for the next year so that these works may be done?

Shri Manubhai Shah: Obviously, Sir, all programmes are being properly financed so that no time is lost on execution.

Shri Subodh Hansda: What is the total quantity of foreign exchange that will be involved for the construction of this heavy machine building plant?

Shri Manubhai Shah: For the whole plant the foreign exchange required may be of the order of Rs. 30 crores to Rs. 35 crores because investment might range from Rs. 80 crores to Rs. 100 crores.

Shri Jaipal Singh: When the hon. Minister was last at Ranchi—Hatia—, he gave a public assurance that jobs below Rs. 500 would go to the local people. May I know whether he has any specific machinery for recruiting local people?

Shri Manubhai Shah: This is in line with our general public policy of employment in the public sector projects, that for unskilled jobs and smaller jobs below Rs. 500 or so, as far as possible, preferentially local people should be recruited. As far as the machinery is concerned, we associate representatives of State Governments in practically all the selection committees. For superior jobs, of course, people are recruited on an all-India basis depending on merits and competence.

Shri Braj Raj Singh: "As far as possible" is a dangerous term.

Shri Tangamani: May I know whether young men are going to be given special training before this project actually starts; if so, what is the sort of training they are going to receive, and when?

Shri Manubhai Shah: Within a period of seven years 9000 people will be trained in different jobs.

Shri Tangamani: I want to know whether some young men are going to be sent abroad.

Mr. Speaker: They are all young men.

Shri Manubhai Shah: None of them is old.

Shri Tangamani: In reply to a question on a previous occasion it was stated that training of personnel in USSR may be necessary. I want to know whether they have selected these engineers and whether they have been sent to USSR for training.

Shri Manubhai Shah: For the present, I may say, all the people who went were really the top authorities who will be in charge of the project. As far as other cadres are concerned,

selections have yet to take place and that will be done after contracts have been entered into for the plants and equipments.

Export of Indian Textiles

+

*489. { **Shri D. C. Sharma:**
Shri Pangarkar:
Shri Rameshwar Tantia:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any improvement in the export of Indian textiles to foreign countries in the recent months; and

(b) whether any further steps are being taken to improve export of textiles to foreign countries?

The Minister of Commerce (Shri Kanungo): (a) and (b). Yes. Sir. Under the export incentive scheme the quantity of imported cotton which could be retained by the Mills has been recently increased from 20 per cent. to 30 per cent. Government have also set in motion a scheme for the installation of 3,000 automatic looms for the production flawless cloth for export. The export incentive scheme is under Government's constant review.

Shri D. C. Sharma: May I know whether the markets which were our traditional markets for export of textiles have been studied by some delegation or some officers of the Government; if so, whether they have submitted any report about the export promotion in this matter?

Shri Kanungo: The traditional markets have been more or less held on and new markets have also been opened up. Our efforts are to diversify the markets.

Shri D. C. Sharma: May I know whether our Trade Commissioners in these countries, where our exports have not been doing very well, have been alerted; if so, in what ways they have been asked to step up our exports?

Shri Kanungo: Yes. There is the Export Promotion Council which keeps this factor under constant review. The main question is of production of goods which will be competitive in price and quality.

श्री रामेश्वर टंटिया : क्या सरकार के ध्यान में यह बात आई है कि हमारा कोरा कपड़ा दूसरे देशों से घुलाई और रंगई के बाद ऊंचे दामों पर निर्यात किया जाता है ? अगर ऐसा है तो क्या सरकार हमारे देश की मिलों को प्रोसेस करने और रंगने के लिये नई मशीनें लगाने के लिये लाइसेंस देगी जिस से हमारे ही कपड़े का निर्यात ऊंचे दामों पर हो सके ?

Shri Kanungo: Sir, several questions have been clubbed into one. The point is, processed cloth as also grey cloth are in demand. We do not want to forget the demand for grey cloth; we also want to get into the processed cloth market as well.

Shri Raghunath Singh: May I know whether textile dealers of Indian origin in South-East Asia, West Asia and East Africa were contracted to step up our exports of textiles?

Shri Kanungo: Yes, Sir, textile traders of all nationalities and belonging to all countries are contacted.

Shri Raghunath Singh: My question was about Indian dealers. They are in a majority in South-East Asia, East Africa and West Asia. I want to know whether they have been contacted by our Government.

Shri Kanungo: The Export Promotion Council maintains an office, and they constantly contact the textile traders in every country including the Indian traders there.

Mr. Speaker: The hon. Member wants to know why special considerations may not be shown to Indian traders settled outside.

Shri Kanungo: I have replied that Indian traders are also contacted.